

Declaration or Assets and Liabilities

Year... 2023-2024

I, MUNIL KUMAR SAHNI son/daughter/wife of SHIV SHANKAR SAHNI
aged 24 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT given
herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse
and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	7,000/-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SOI A/C BIHAR VIDHAN SABHA 14,000/-	-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	20 gm GOLD	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*
Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	500000 (FIVE LAKH)	315120 /-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-

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	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NGKPS 545967	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No.

:-

110175365711

Gender

:-

M (M/F)

Date of Birth

:-

1 2 1 1 1 9 9 9 (DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Munil K. Sahu

Name of Employee: MUNIL KUMAR SAHNI

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 06/02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Munil K. Sahu